

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.76(MAH)/2010
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

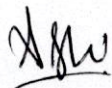
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: Mrs. Namita Kale
V/s.
M/s. Shanark Industrials Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	Laxmi Sorte	Adv. for petitioner I/b satyan S. Israni	
---	-------------	---	--

Aishwarya Joshi I/b F.F.A Associates 

ORDER

C.P. No. 76/397-398/CLB/MAH/2010

Ld. Counsel for both sides are present.

With the consent of both the parties, list this matter for hearing on 16th December, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 28.11.2016